

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

**O.A./T.A./M.P. No. ....**

**Prahlad Kumar Jaimne Versus Union of India & Others**

<b>Date of Order</b>	<b>Orders</b>
20.9.2001	<p><u>OA 418/2001</u></p> <p>Mr. C.B. Sharma, Counsel for the applicant.</p> <p>The learned counsel for the applicant seeks to withdraw this OA. In view of his submissions made before us, we dispose of this OA as withdrawn.</p> <p><i>Chand</i> (A.P. NAGRATH) MEMBER (A)</p> <p><i>Saini</i> (S.K. AGARWAL) MEMBER (J)</p> <p><i>Ritika</i> 6.10.01 25/5/01</p>